

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 6

C.P. (IB)/1022(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **28.06.2024**

NAME OF THE PARTIES : **Rmol Engineering And Offshore Limited**
Vs
Winsome Realty Private Limited

For FC : Adv. Sidda Pamecha, Adv. Payal Gupte i/b Thodur Law Associates

For CD : Adv. Mily Ghoshal a/w Adv. Sophia Hussain

Section 7 of IBC

ORDER

Counsel for FC has tendered the written submissions. **List on 05.07.2024**
for final hearing.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//RA//